

National Green Tribunal/राष्ट्रीय हरित अधिकरण
Western Zone Bench/पश्चिमी क्षेत्र न्यायपीठ
New Administrative Building, B-Wing/नवीन प्रशासनिक इमारत, बी-विंग,
1st floor, Opposite Council Hall /प्रथम मंज़िल, विधान भवन के पीछे,
Camp, Pune - 411 001/कैम्प, पुणे- 411 001.

No. NGT/WZ/Pune/ 389/2022

Dated:- 01st July, 2022

The following public complaints were received from different persons/organizations. The complaints are found to be not in conformity with NGT (Practice and Procedure) Rule, 2011, framed under NGT Act, 2010 for initiation of judicial proceeding. Therefore, aggrieved persons are at liberty to file proper application, supporting documents, court fees and affidavit for initiation of judicial proceeding, if so desire and permissible in the eye of law. Both the above referred Act and Rules are available on the website (<https://greentribunal.gov.in/>) of NGT. The detail filing procedure, including payment of court fees is also mentioned in the said Rules.

At the same time, User Manual for e-filing is also available on the website of NGT. Online payment of the required court fee can also be made through Bharatkosh.

In case any clarification is required, all applicants are liberty to visit the Filing Section/Counter of “**National Green Tribunal, Western Zone Bench, Pune - 411 001**” in person during the working hours so as to know the filing procedure.

Sr. No.	Application Dated	Inward Diary No. & date	Name and address
1.	01-06-2022	By e-mail	Mr. Ambarish
2.	02-06-2022	By e-mail	Mr. Vijay G. & Others
3.	03-06-2022	By e-mail	Mr. Kalpesh Patel, 1802, Poorna, CHS Ltd., Sundervan Complex, Andheri West, Mumbai- 400 053.
4.	04-06-2022 09-06-2022	By e-mails	Mr. Ketan S. Dhoka, 8 Pandya Mansion, Ground Floor, Near Kalbadevi Head PO, Mumbai- 400 002.
5.	Nil	317/2022 dated 06-06-2022	Kolhapur District Environmentalists Committee

6.	02-06-2022	368/2022 dated 06-06-2022	Mr. Nathubhai S/o Motilal Joshi, Village- Kumbhariya, Ambaji, District- Banaska, Gujarat- 385 110.
7.	06-06-2022	By e-mail	Mr. Govandi Citizens
8.	08-06-2022	14-06-2022	Mr. Sunil Digambar Nandagauri Village + P.O- Dighori Mothi, Tal.- Lakhandur, District- Bhandara, Maharashtra - 441 805.
9.	14-06-2022	By e-mail	Mr. Pravin Zambare
10.	14-06-2022	377/2022 dated 15-06-2022	Mr. Ankush Sakharam Pawar 37, Mahatma Phule Peth, Vedika Housing Society, Dr. Athavale Shejari, Kasturi Chowk, Pune- 411 042.
11.	14-06-2022	378/2022 dated 16-06-2022	Mr. Rutvij Joshi President Vadodara City District Congress Lakadi Pool, Opposite Arvind Ashram, Dandiya Bazar, Vadodara, Gujarat - 390 001.
12.	16-06-2022	By e-mail	Mr. Nikhil Raut
13.	17-06-2022	By e-mail	Mr. Rakesh Raut
14.	14-06-2022	380/2022 dated 17-06-2022	Mr. Akbar Adam Mujawar Advocate Village + Post- Lakhangaon, Tal.- Ambegaon, District- Pune- 412 406.
15.	07-06-2022	389/2022 dated 20-06-2022	Mr. Jeevan Bansode Advocate Village + Post- Sundar Wadi, Tal.- Umarga, District- Osmanabad.
16.	17-06-2022	391/2022 dated 21-06-2022	Mr. Pravin Baliram Dalvi, R/o- Kalsuli, Tal.- Kankavali, District- Sindhudurg.
17.	22-06-2022	By e-mail	Mr. Harish Temgire
18.	23-06-2022	By e-mail	Mr. Rajkumar Shankarrao Hivarkar Patil, At/Post- Natepute, Tal.- Malshiras, District- Solapur.

19.	27-06-2022	By e-mail	Members of Symphony Megapolis CHS
20.	24-06-2022	400/2022 dated 30-06-2022	M/s Komalben Maheshbhai Makwana President Taluka Panchayat-Vagra At & Post- Dahej, Tal.- Vagra, District- Bharuch, Gujarat- 392 130.

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Registrar
NGT (WZB), Pune